

(17)

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 04.09.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 307/9/HDB/2018
NAME OF THE COMPANY	VVR Organics Pvt Ltd
NAME OF THE PETITIONER(S)	Gowra Petrochem Pvt Ltd
NAME OF THE RESPONDENT(S)	VVR Organics Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Gaurav Veema	Advocate	gaurav@kanistilegal.in 9059012788	G. Veema

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Junior Counsel for Operational Creditor is present. He requested time as his senior Counsel met with an accident.

Time extended as a last chance. List the matter on 10.09.2018.


Member (J)

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